## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 05.03.2020 NOTICE

Take notice that the following matters listed on 06.03.2020 in the Court - II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 283 of 2020	Patel Integrated Logistics Ltd. Vs. Overnite Express Ltd.	Rohan Thawani	
2.	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	
3.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt. & Anr. Vs. Brainer Trade and Fin-Tech Pvt. Ltd With	Dhaval Deshpande	Avinash Khanolkar- R2&3 Anagha Anasingaraju
4.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt. & Anr. Vs. Brainer Trade and Fin-Tech Pvt. Ltd.	Dhaval Deshpande	Avinash Khanolkar- R2&3 Anagha Anasingaraju
5.	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt. Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
6.	Comp. App. (AT) (Ins) No. 36 of 2020	Ajay Ajit Peter Kerkar Vs. Sneh Sadan Traders & Agents Ltd. & Ors.	Varsha Banerjee	Nitesh Jain-R2
7.	Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	Honey Satpal
8.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.	Aaditya Pande	

9.	Comp. App. (AT) (Ins)	Deepak Vegpro Pvt. Ltd.	Narendra M. Sharma	R. K. Gupta
	No. 1085 of 2019	Vs.		
	Part Heard	Shree Hari Agro Industries Ltd.		

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